

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1293  
ANSWERED ON:08.12.2004  
RECOGNISED HOSPITALS/DIAGNOSTIC CENTRES UNDER CGHS  
Boianapalli Shri Vinod Kumar;Shivanna Shri M

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the criteria adopted for selection of recognised private hospitals/diagnostic centres under the CGHS in different States in the Country ;
- (b) the number of inspections /studies undertaken by the Government for such hospitals/diagnostic centres especially in Andhra Pradesh and Karnataka during the last three years;
- (c) whether despite recommendations of the inspection team some hospitals/diagnostic centres who fulfilled all the required conditions have not been included in the list of such hospitals;
- (d) if so, the reasons therefor;
- (e) whether Government employees availing CGHS facilities are facing great difficulties in taking treatment from the far off hospitals from their residences;
- (f) if so, whether the Government proposes to include some more hospitals in Andhra Pradesh and Karnataka in the CGHS list to facilitate the Government Employees and the General public ;
- (g) if so, the details thereof;
- (h) if not, the reasons therefore; and
- (i) the steps taken to provide adequate doctor and Nurses in the CGHS hospitals in Andhra Pradesh and Karnataka?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (i): The information is being collected and would be laid on the Table of the Sabha.